

being faced by the entertainment community in the field of exports, an Export Promotion Forum for films and other audio-visual products has been set up in this Ministry, with members drawn from the fields of films, advertising, marketing, finance etc. Moreover, while presenting the Budget for the year 1999-2000, the Hon'ble Finance Minister has announced that facilities and tax benefits as are available for the export of goods and merchandise under Section 80 HHC of the Income Tax Act would be made available for the export of films and audio-visual software also.

(d) Does not arise.

[English]

Job to Handicapped in Railways

2396. SHRI AMAR PAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the schemes formulated by the Government to provide jobs to the handicapped persons on priority basis in railways and the extent to which the success achieved under these schemes;

(b) the number of handicapped persons provided employment on priority basis during 1997 and 1998 separately; and

(c) the names of the departments of the railways where handicapped persons have been appointed during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):
(a) In the matter of provision of jobs to Physically Handicapped persons, Ministry of Railways follow the instruction of the Department of Personnel & Training, which is the nodal Department for this purpose. These instructions provide for reservation of 3% direct recruitment vacancies in Group 'C' and 'D' categories to Physically Handicapped persons (1% each for Visually Handicapped, Hearing Handicapped and Orthopaedically Handicapped persons). Appointments are given against the posts identified as suitable for them. As a result of implementation of these instructions, a large number of handicapped persons have already been given employment in the Railways.

(b) The number of handicapped persons provided employment on the Zonal Railways in Group 'C' and 'D' categories on priority basis during 1997 and 1998 are as under:—

Year	Number of persons appointed		Total
	Group 'C'	Group 'D'	
1997	23	46	69
1998	104	103	207

Recruitment being an ongoing process, further action is on hand for recruitment against the quota of vacancies reserved for the physically handicapped.

(c) The Departments of the Railways in which handicapped persons have been appointed during the years 1997 and 1998 are as under:—

(1) Personnel, (2) Electrical, (3) Signal and Telecommunication, (4) Mechanical, (5) Commercial, (6) General Administration, (7) Medical, (8) Operating, (9) Engineering and (10) Accounts.

Survey for Nadikudi and Srikalahasti Rail Line

2397. SHRI MAGUNTA SREENIVASULU REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Udayagiri has been taken into consideration while conducting survey for laying of new railway line between Nadikudi and Srikalahasti in Andhra Pradesh;

(b) if so, the details thereof;

(c) the present stage of the survey and the time by which it is likely to be completed; and

(d) the funds earmarked therefor during 1999-2000?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):
(a) No, Sir.

(b) Does not arise.

(c) The survey has been completed and the report is under finalisation in consultation with the Zonal Railway.

(d) An outlay of Rs. 12.25 lakhs has been provided in the Budget 1999-2000 for financial adjustments.

Violation of Human Rights by Armed Forces

2398. SHRI C.P.M. GIRIYAPPA: Will the Minister of DEFENCE be pleased to state:

(a) the details of Army personnel indicated in connection with human rights violation, during the last year; and

(b) the steps being taken to prevent such violation by Armed Forces personnel?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Eleven army personnel were indicated for human rights violations during the last year. Seven of them were dismissed from service and were also awarded imprisonment (one of them was awarded rigorous imprisonment for ten years, another for seven years). Two were sentenced to imprisonment for 89 days each. Reprimand was given in case of the remaining two.

(b) Besides awarding exemplary punishments to those found guilty of human rights violations, all the ranks are regularly sensitized through training on the human rights aspects. A formal standardised Operating Procedure has been evolved for the conduct of the counter insurgency operations to minimise inconvenience to the civilians.

Vocational Rehabilitation Centre

2399. SHRIMATI KAMAL RANI: Will the Minister of LABOUR be pleased to state:

(a) whether Delhi Development Authority has allotted some plots for the construction of a building for Vocational Rehabilitation Centre for the handicapped;

(b) if so, whether his Ministry has not been able to start construction work on these plots;

(c) if so, the reasons therefor;

(d) the estimated cost of construction of buildings during the allotment year and the present estimated cost; and

(e) the steps taken/proposed to be taken by the Government to construct the building for Vocational Rehabilitation Centres?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) Yes, Sir.

(b) and (c) The boundary wall has already been constructed. The construction could not be completed so far due to want of No Objection Certificate/grant of extension from DDA and thereafter for want of sufficient funds.

(d) The present estimated cost indicated by CPWD is about Rs. 7,89,60,000. As no estimate was worked out during the year of allotment, no comparison can be made.

(e) Based on approval of Standing Finance Committee of the Ministry of Labour, the administrative approval and financial sanction have already been issued. CPWD is finalizing the drawings for submission to DDA and Delhi Urban Arts Commission for their approval. CPWD has been asked to complete the project within 20 months.

Basic Facilities in Trains

2400. SHRIMATI MINATI SEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any complaints regarding the unsatisfactory condition of sanitation, electricity and drinking water in Darjeeling Mail, Tista Torsa Express and North Bengal Express Train;

(b) if so, the details thereof; and

(c) the action taken or proposed by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) Details of total complaints received during the year 1998 regarding sanitation, electricity and drinking water on Darjeeling Mail, Tista Torsa Express and North